## Majestic Hotels Limited

Date of Commencement of CIRP List of Creditors as on 03-Jul-24 06-Nov-24

|   |                          |         |            |         |                           |          |         |               |           |            |              |             | Annexure 5      |
|---|--------------------------|---------|------------|---------|---------------------------|----------|---------|---------------|-----------|------------|--------------|-------------|-----------------|
| List of operational creditors (Workmen) |                          |         |            |         |                           |          |         |               |           |            |              |             |                 |
| (Amount in₹)                            |                          |         |            |         |                           |          |         |               |           |            |              |             |                 |
| Sl.                                     | Name of authorised       | Name    | Details of | claim   | Details of claim admitted |          |         |               | Amount of | Amount of  | Amount of    | Amount of   | Remarks, if any |
| No                                      | representa- tive, if any | of work | received   |         |                           |          |         |               | conti-    | any mutual | claim under  | claim not a |                 |
|   |                          | man     | Date of    | Amount  | Amount                    | Nature   | Whether | % voting      | ngent     | dues, that | verification | dmitted     |                 |
|   |                          |         | receipt    | claimed | of claim                  | of claim | related | share in CoC, | claim     | may be     |              |             |                 |
|   |                          |         |            |         | admitted                  |          | party?  | if applicable |           | set-off    |              |             |                 |
|   |                          |         |            |         |                           |          |         |               |           |            |              |             |                 |
| 1                                       | NA                       |         |            |         |                           |          | No      | 0%            | _         | _          | _            |             |                 |
| <u> </u>                                |                          |         |            |         |                           |          | 110     | 070           |           |            |              |             |                 |
|   |                          |         |            |         |                           |          |         |               |           |            |              |             |                 |
|   |                          |         |            |         |                           |          |         |               |           |            |              |             |                 |
|   |                          |         |            |         |                           |          |         |               |           |            |              |             |                 |
|   |                          |         |            |         |                           |          |         |               |           |            |              |             |                 |

Note 1: The demand as claimed under the Form does not pertains to the Corporate Debtor.